

**RE-EXAMINATION OF FAILED STUDENTS IN  
DELHI**

\*696. SHRI U. S. PATIL: Will the Minister of EDUCATION be pleased to refer to the answer to Starred Question No. 140 given in the Rajya Sabha on the 29th July, 1966, and state :

(a) whether it is a fact that two years back students who failed in the VIII class and who were not eligible to be re-examined in accordance with the provisions of Delhi Education Code, were re-examined;

(b) if so, whether Government propose to similarly relax the relevant rules in the case of students of the 9th Class who failed this year; and

(c) if answer to (b) above be in the affirmative, by when the decision is expected to be announced ?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA) . (a) No, Sir, except in case of candidates who were medically unfit to take the regular examination.

(b) and (c) Do not arise.

**CONSUMER STORES IN MYSORE STATE**

\*697. SHRI M. D. NARAYAN : Will the Minister of HOME AFFAIRS be pleased to state

(a) whether there is any proposal under Government's consideration to start consumer stores for Government employees in Mysore State;

(b) if so, how many stores will be started and which are the places selected for these stores; and

(c) the number of employees expected to be covered by these stores ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI P. S. NASKAR): (a) No, Sir.

(b) and (c) Do not arise.

♦698. [Transferred to the 21st August, 1966.]

**FUNCTIONS OF EMERGENCY PRODUCTION  
COMMITTEE**

♦699. SHRI L. D. ASTHANA : Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state :

(a) the scope and functions of the Emergency Production Committees;

(b) the total number of E.P.Cs. set up so far;

(c) whether these E.P.Cs. have been able to create production consciousness and sense of joint responsibility among workers and management; and

(d) what steps have been taken or are proposed to be taken by Government to strengthen this movement ?

THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI JAGJIVAN RAM) : (a) These Committees are intended to provide a forum to the workers and the management to mutually discuss and decide upon measures to maximise production by eliminating all the impediments in the way of better and fuller utilisation of men, machinery and material, reduction in the rate of absenteeism and labour turnover and to raise the level of performance through Labour Management Co-operation.

(b) 2132.

(c) These Committees, wherever they have worked well, have been able to create production consciousness and sense of joint responsibility among workers and management.

(d) A special cell consisting of a field officer and technical staff has been set up in the Ministry. At the State level also the various State Governments have designated special officers for the purpose.

The Government are making all possible efforts to strengthen the movement by providing advice and guidance to the units who have set up such committees and to help more and more units to set up Emergency Production Committees.

**CONTINUATION OF PRESIDENT'S RULE IN  
PUNJAB**

\*700. SHRI NARINDAR SINGH BRAR: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Government have received representations from the major political parties of Punjab for the continuation of the President's Rule in the State :

(b) if so, the reasons given therein; and

(c) the reactions of the Government to this proposal ?

THE MINISTER OF HOME AFFAIRS (SHRI GULZUULAL NANDA) : (a) Government have received some representations from some individuals/associations (including one on behalf of the Punjab Jan Sangh).

(b) The reasons given are to ensure full success of the drive to eradicate profiteering, hoarding and corruption and to ensure smooth conduct of elections.

(c) The President's rule is proposed to be terminated as soon as the two new States come into existence.

#### SUPPLY OF NAPHTHA TO MADHYA PRADESH

\*701. SHRI RAM SAHAI:

SHRI V. M. CHORDIA :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether any representation has been received by the Government of India from the Government of Madhya Pradesh to provide naphtha to that State by tapping the main naphtha pipe line from Barauni to Kanpur at a suitable point in Madhya Pradesh bordering Uttar Pradesh; and

(b) if so, what is the decision taken thereon ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGE-SAN) : (a) Yes, Sir.

(b) The question is still under discussion with the Madhya Pradesh Government as to the quantities required, naphtha specifications, etc.

#### विश्वविद्यालयों को विश्वविद्यालय अनुदान आयोग के प्रस्ताव

\*702. श्री महाबीर दास : क्या शिक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विश्वविद्यालय अनुदान आयोग ने सभी विश्वविद्यालयों को शैक्षिक सत्र के प्रारम्भ, समाप्त होने आदि विषयों के सम्बन्ध में कोई नया प्रस्ताव मई या जून, 1966 के प्रथम सप्ताह में भेजा था; और

(ख) यदि हाँ, तो उसका ब्यौरा क्या है ?

#### t[U.G.C. PROPOSALS TO UNIVERSITIES

♦702. SHRI MAHABIR DASS: Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that in the first week of May or June, 1966, the University Grants Commission sent a new proposal to all the Universities regarding matters such as commencement, closing etc. of the academic session; and

(b) if so, what are the details thereof?]

शिक्षा मंत्री (श्री एम० सी० चागला) :  
(क) जी, हाँ। विश्वविद्यालय अनुदान आयोग (U.G.C.) ने 30 मई, 1966 को एक पत्र भेजा था।

(ख) पत्र की एक प्रति सभा-पटल पर रख दी गई है।

#### विवरण

सभी भारतीय विश्वविद्यालयों को (जिसमें सम्झे जाने वाले विश्वविद्यालय भी शामिल हैं) भेजे गये विश्वविद्यालय अनुदान आयोग के पत्र सं० एफ० 68-26/65 सी० यू० पी० दिनांक 30-5-1966 की प्रति :

विश्वविद्यालय अनुदान आयोग विश्वविद्यालयों के लिये सर्वों की एक समान अवधि निश्चित करने के प्रश्न पर विचार कर रहा था ताकि विश्वविद्यालयों के सत्रों में भिन्नता के कारण, विशेषरूप से विश्वविद्यालयों से सम्बद्ध अखिल भारतीय तकनीकी और व्यावसायिक संस्थाओं में दाखिले के सम्बन्ध में तथा अखिल भारतीय आधार पर दाखिले के लिये दाखिला-परीक्षा आयोजित करने वाली संस्थाओं को आम तौर पर पेश आने वाली कठिनाइयों से बचाया जा सके। इस प्रश्न की जांच करने के लिये आयोग ने एक समिति नियुक्त की थी और इस समिति की सिफारिशों के आधार पर आयोग ने निश्चय किया है कि विश्वविद्यालयों को निम्नलिखित सलाह दी जाए :—

(क) विश्वविद्यालयों का शिक्षा वर्ष जून के अन्तिम सोमवार और जुलाई के प्रथम सोमवार के बीच किसी तारीख से प्रारंभ होना चाहिये।

t ] English translation.